

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

IA 3174/2024 In C.P. (IB)/292(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.07.2024

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION**
COMPANY LTD. V/s BHARATI DEFENCE
& INFRASTRUCTURE LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 3174/2024 –

1. Mr. Anil Jarial, Advocate i/b Legal Associates appeared for the Applicant.
2. Mr. Naman Kamdar, Adv., and Mr. Vasu Manchanda, Adv., on behalf of the Respondent No. 1 / Liquidator.
3. Learned Counsel for the Applicant informs that Liquidator is in the process of issuing addendum to the sale certificate and if done that may meet the prayers. Accordingly, seeks time.
4. List this IA on **09.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)